

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only Civil Appeal No. 2521/2018 is to be listed before Ld.
Registrar's Court.

WITH

C.A. No. 2521/2018 (III-A)

Date : 31-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Raj Kishor Choudhary, AOR
Ms C.Rabavathi, Adv.
Mr. Rutwik Panda, AOR

For Respondent(s)

Mr Amar Deep Sharma, Adv.
Ms Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2521/2018

Service is complete on respondent nos. 1,2 and 5 but none has entered appearance.

Statement of case has not been filed and time has expired.

Respondent nos. 3 and 4 are duly represented.

Ld. Counsel appearing for respondent nos. 3 and 4 submitted that they wish to file counter affidavit and undertakes to file the same within four weeks time.

Registry thereafter to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
31.07.2018